Question No. IOO, in the Rajya Sabha on the 18th August, 1965 and state whether Government have since taken any decision regarding the setting up dt a housing corporation through which middle and low income group people would be able to raise mortgage loans to build houses?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): No. Sir.

## **DETECTION OF SMUGGLED GOLD**

25. SHRI D. THENGARI: Will lhe Minister of FINANCE be pleased to state the total quantity of smuggled gold detected upto the 1st February, 1966, consequent to the implementa-1ion of the Gold Control Order?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): Information in this regard is being collected and will be laid on the Table of the Sabha.

## F.I.C.C.I. MEMORANDUM TO GOVERNMENT

26/ SHRI SITARAM JAIPURIA: WiH the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Indian Chambers Federation Of of and Commerce Industry has in a memorandum submitted ito Govern ment, suggested the setting of up appellate tribunals to deal with cus toms and excise cases; and
- (b) if so, the Government's reac tion thereon?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) Yes, Sir.

(b) Similar suggestions have been considered by the Government earlier, but have not been found feasible.

## LEPROSY ADVISORY BODY

\*27. SHRI M. P. BHARGAVA: WiH the Minister of HEALTH AND

FAMILY PLANNING be pleased to state:

- (a) what are the main recommendations of the Leprosy Advisory Body which met at Hyderabad in January 1966;
- (b) what was the total amount of grant for leprosy in 1964-65; and
- (c) how many Government-owned Leprosy Institutes were functioning as on 1st January, 1966?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) The Leprosy Advisory Committee in its meeting held at Hyderabad on the 10th January, 1966, made the following recommendations:

- (i) The State Governments should be requested to fill in all the vacant posts of the Medical Officers and Para Medical Workers; and for the successful implementation of the National Leprosy Control Programme, the Medical Officers should be trained and full time
- (ii) Each State Leprosy Officer should prepare an endemicity Atlas *ni* his State showing district-wise endemic pockets in the districts as was done by the Ministry of Health for each State.
- (iii) The proposal for providing improved *per capita* grant to Leprosy Institutions and Centres should be circulated to the States for their favourable consideration.
- (iv) The work of the Central Leprosy Teaching and Research Institute, Chingleput, in regard to D.D.S. pro-phylxis was commended and it was further recommended that in 'future D.D.S. prophylaxis should be taken up in some of the Control Centres on a pilot project basis.
- (v) The matter of utilising Basic Health Workers instead of Leprosy Para Medical Workers in the *National* Leprosy Control Programme should be examined by a special sub-com-